

what stage is the proposal for further simplification of rules and liberalisation of procedure for State aid to Industries?

The Minister of Industry (Shri Manubhai Shah): The report of the Working Group has been sent to the State Governments for taking necessary action as they would consider suitable.

Imported Cars

1456. { Shri V. P. Nayar:
Shri Warrior:
Shri Kadiyan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the fact that large number of latest models of imported cars are offered for sale in the country; and

(b) if so, whether Government have exercised any check on such high profit making sales?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. There is no possibility of latest models of imported cars being offered for sale as import of built-up cars has not been allowed for the last several years except as personal baggage. Even cars imported as personal baggage are not generally allowed to be sold before they have been used for a minimum period of two or three years.

(b) Does not arise.

Import of Dyes and Chemicals

1457. { Shri V. P. Nayar:
Shri Warrior:
Shri Kadiyan:

Will the Minister of Commerce and Industry be pleased to state:

(a) the percentage of imports of dyes and chemicals handled by

M/s. Imperial Chemicals Industries Ltd. in India's total imports of these materials;

(b) the first five topmost in the list of importers of these materials for the last three years; and

(c) the total value of imports allowed to each?

The Minister of Commerce (Shri Kanungo): (a) to (c). The firm-wise statistics of actual imports are not maintained. It is, therefore, not possible to state the percentage of imports effected by M/s. Imperial Chemical Industries Ltd. in India's total imports of dyes and chemicals made during a particular period. An attempt is, however, being made to collect the amount of licensing done to I.C.I. and five topmost firms in the field of dyes and chemicals during 1956-58 and the information will be laid on the Table of the Sabha as early as possible.

Non-ferrous Metals

1458. { Shri Warrior:
Shri Kadiyan:
Shri V. P. Nayar:

Will the Minister of Commerce and Industry be pleased to state:

(a) the latest position in regard to the capacity of the country to meet the requirement of non-ferrous metals by indigenous production;

(b) the latest position regarding the rolling and re-rolling capacity in the country for non-ferrous metals; and

(c) the total value of import of (i) non-ferrous metals as raw material for rolling and (ii) finished products?

The Minister of Industry (Shri Manubhai Shah): (a) The present installed capacity for manufacture of non-ferrous metals is approximately as follows:

Aluminium Ingots—17,500 tons per annum.